

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2592**  
(TO BE ANSWERED ON 04.08.2021)

**CHARGES AGAINST OFFICERS SERVING ABROAD**

**2592. SHRIMATI SUMALATHA AMBAREESH:**  
**SHRI D.K.SURESH:**  
**SHRI NALIN KUMAR KATEEL:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is true that some officers serving abroad are facing charges of various cases and not relieved from their respective offices;
- (b) if so, the details of the charges and the officers serving abroad;
- (c) whether the Government has taken or taking any disciplinary action against such erring officers serving abroad; and
- (d) if so, the details for the past three years?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): Department of Personnel & Training (DOP&T) manages postings in respect of foreign and captive posts of the GOI and during the last three years operated 62 such posts. No complaint to the officers appointed to these posts have been received by this Department during the last three years.

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